Name of the Corporate Debtor:	Spenta Enclave Private Limited:	I; Date of commencement of CIRP: Ma	rch 24, 2023; List of creditors a	as on: May 05,2023, for claims received upto M	May 05, 2023.

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

-	T	Details of claim received				Details of claim admitted									Amount of any	Amount of	Amount of	(Amount in Rs.)
SI. No.	Name of creditor	Date of receipt	Principal Amount Claimed (a)	Interest Amount Claimed (b)	Amount claimed (a+b)	Principal Amount Admitted (a)	Interest Amount Admitted (b)	Amount of claim admitted (a+b)		Amount covered by security interest	Amount covered by guarantee		% voting share in CoC				claim under verification	Remarks, if any
	JM Financial Asset Reconstruction Company Limited	11-04-2023	4,55,26,60,285	1,67,11,19,304	6,22,37,79,589	4,55,26,60,285	1,67,11,19,304	6,22,37,79,589	Secured Financial Creditor	6,22,37,79,589	5,50,91,86,231.00	No	62.85	-	-	_	_	See Note 1
	IDBI Trusteeship Services Limited being the trustee of India Realty Excellence Fund III	11-04-2023		1,01,81,37,919	1,81,55,37,919		, , ,	1,81,55,37,919	Secured	1,81,55,37,919			18.33	-	-	-	-	See Note 2
	Total	0			8,03,93,17,508			8,03,93,17,508		8,03,93,17,508	7,32,47,24,150		81.18	0	0	C		0

## Notes

1 Secured by way of mortgage of movable and immovble properties of the corporate debtor. All right, title and interest of the borrower in / overall free sale buildings (whether present or future) comprised in the project and the FSI available in respect of the project in terms of the Project Documents. Also pledge of equity and preference shares of the coprporate debtor and personal guarantee of four shareholders.

2 Secured by way of hypothecation of movable and immovable properties of the corporate debtor including project in terms of the Project Documents, pledge of equity and preference shares of the corporate debtor and personal guarantee of four shareholders. Second charge on the above except pari pasu charge in favour of Debenture Trustee on security created for debenturholders.